

DIVISION BENCH  
COURT - II

**O-214**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.A.(CAA)/84(KB)2024

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>TH</sup> MAY 2024**

|                  |                                 |
|------------------|---------------------------------|
| IN THE MATTER OF | DREAM SUPPLIERS PRIVATE LIMITED |
| UNDER SECTION    | SEC. 230-232, SEC 234           |

**Appearance (via video conferencing/physically)**

Mr. Rohit Kumar Keshri, Adv.       ] For the Petitioner  
Mr. Ankit Chaurasia, Adv.         ]

**ORDER**

1. Learned Counsel for the Petitioner present.
2. Heard. **Reserved for orders.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**